

DIVISION BENCH
COURT - II

O-229

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/188(KB)2023
COMP.APPL/81(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH APRIL 2024

IN THE MATTER OF	KAVERI SETT VS CALCUTTA UNITED TRADE & TRANSPORTPRIVATE LIMITED
UNDER SECTION	SEC. 58(3) SEC. 59 SEC. 241(1) SEC. 242(4) SEC. 244(1) SEC. 245 RULE 11 OF NCLT

Appearance (via video conferencing/physically)

Mr. Shaunak Mitra, Adv.] For the Respondent Nos. 1 to 3
Mr. P. P. Bishwal, Adv.]

Mr. Arnab Roy, Adv.] For the Respondent Nos. 11 and 12
Mr. Satyam Mukherjee, Adv.]
Ms. S. Ahmed, Adv.]
Mr. P. Shekhar Ghosh, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the respondents present.
2. Let a copy of the application be furnished to the added respondents for his Objection to be filed within a period of two weeks.
3. At joint request, the matter is fixed for hearing on **13.06.2024** at **02:30 P.M.**

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**

Ar.